

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/27/2021
NAME OF THE COMPANY	KVK Bio-Energy Pvt Ltd
NAME OF THE PETITIONER(S)	SSS Coal Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	KVK Bio-Energy Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Financial Creditor appeared.

No one appeared for the Corporate Debtor today.

Vakalatnama is filed.

Affidavit in Reply is not filed.

Matter to proceed ex parte against the Corporate Debtor.

Matter to appear on 03.09.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL